MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 212 **Imphal, Friday, November 21, 2025** **(Kartika 30, 1947)**

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(ADMINISTRATIVE REFORMS DIVISION)

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 14th November, 2025

CASE-108/1/2023-AR-AR-Part (2): The Governor of Manipur is pleased to appoint Smt. Nungshitombi Athokpam as State Information Commissioner of Manipur Information Commission.

2. The term of office and conditions of service of Smt. Nungshitombi Athokpam as State Information Commissioner, shall be as provided under sub-section 16 (1) of the Right to Information Act, 2005 read with Section 12 of the Right to Information Rules, 2019 (notified vide Ministry of Personnel, Public Grievances & Pensions, Deptt. of Personnel & Training No. G.S.R. 8 10 (E) dated 24th October, 2019.

3. Further, in terms of Rule 13 of the Right to Information Rules, 2019, Smt. Nungshitombi Athokpam is deemed to have retired from service with immediate effect.

By orders and in the name of the Governor, Manipur

ANNA ARAMBAM,
Additional Secretary (AR),
Government of Manipur.

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Digitally signed by
Ngangbam Roben Singh
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